

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 18<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants   | Counsel for Respondents                               |
|-------|---|---|--------------------------|---|
| 1     | Com App (AT) (CH)<br>(Ins) No.106/2023<br>Leave to file<br>IA No.388/2023<br>For Stay<br>IA No.389 &<br>390/2023<br>For Urgent Listing<br>IA No. 479/2023 | Mr. GVBR Reddy<br>Vs<br>Mr. Maligi<br>Madhusudhana Reddy<br>& 2 Ors.                              | Mr. Vikas Bhurat<br>Jain | Mr. Ujjwal Jain-<br>R1<br>Mr. Venkateshwar<br>Rao- R2 |
| 2     | Comp App (AT) (CH)<br>(Ins) No. 358/2023  | M/s Akshaya<br>Irrigation Products<br>Private Ltd<br>Vs<br>M/s Indra Marshal<br>Power Private Ltd | Mr. M Velmurugan         |   |

For Admission (Fresh Cases)

| S.No. | Case No.                                 | Name of the Parties  | Counsel for Appellants               | Counsel for Respondents |
|-------|--|--|--------------------------------------|-------------------------|
| 3     | Comp App (AT) (CH)<br>(Ins) No. 350/2023 | Shri S. Palaniappan<br>Liquidator of Nathella<br>Sampath Jewelry Pvt.<br>Ltd.<br>Vs<br>Nathella Prapanna<br>Kumar & 7 Ors.   | M/s S Indumathi<br>Ravi & Associates |                         |
| 4     | Comp App (AT) (CH)<br>(Ins) No. 351/2023 | Harkirat Singh Bedi &<br>Anr.<br>Vs<br>Velayudham Jayavel<br>& 2 Ors.  | Mr. Ajesh Kumar S                    |                         |
| 5     | Comp App (AT) (CH)<br>(Ins) No. 353/2023 | The Central Goods And<br>Service Tax<br>Department<br>Rep by: The Assistant<br>Commissioner of<br>Central Tax<br>Vs<br>Dr KV Srinivas,<br>The Liquidator of M/s<br>Veda Biofuel Ltd. | Mr. SR Sundar                        |                         |

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|---|--|---|--|--|
| 6 | Comp App (AT) (CH)<br>(Ins) No. 356/2023<br>Delay in refiling<br>IA No. 1083/2023  | Pearl Crest Apartment<br>Buyers Association<br>Vs<br>Shri. K Parameswaran<br>Nair, Liquidator of<br>Samson and Sons<br>Builders and<br>Developers Pvt. Ltd. &<br>2 Ors. | Mr. Abhilash<br>Nediyalil Abraham,<br>PCS    |  |
| 7 | Comp App (AT) (CH)<br>(Ins) No. 357/2023<br>For Condone Delay<br>IA No. 1085/2023<br>For Exemption<br>IA No. 1084/2023<br>For Stay<br>IA No. 1087/2023 | LICHFL Trustee<br>Company Pvt Ltd<br>Vs<br>Lakshita Jain & 2<br>Ors.  | M/s J Sagar<br>Associates<br>Mr. Vinod Kumar |  |

For Directions/Convenience Compilation

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants | Counsel for Respondents    |
|-------|---|---|------------------------|----------------------------|
| 8     | TA (AT) No. 236/2021<br>(CA (AT) (Ins) No.<br>435/2020) | Employees State<br>Insurance Corporation,<br>Regional Office,<br>Rajender Bhawan<br>Vs<br>V.M. Confectionary<br>Limited | Mr. Saurabh Chadda     |                            |
| 9     | TA (AT) No. 241/2021<br>(CA (AT) (Ins) No.<br>619/2020) | Mr. Singireddy Reddy<br>Bharath alias Bharath<br>Reddy<br>Vs<br>M/s Zentora Overseas<br>Careers Pvt Ltd & Anr.          | Mr. Roshan Atiq        | Mr. Avinash<br>Ahlawat- R2 |

For Admission (After Notice)

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants   | Counsel for Respondents                             |
|-------|---|--|--------------------------|---|
| 10    | Comp App (AT) (CH)<br>(Ins) No. 379/2022<br>For Stay<br>IA No. 894/2022<br>For Exemption<br>IA No.895/2022  | V-Con Integrated<br>Solution Pvt Ltd.<br>Vs<br>CA Uthukuli Venkata<br>Rao Sujatha & 4 Ors  | Ms. Kritika Nagpal       | Mr. S<br>Sathiyarayanan-<br>R1                      |
| 11    | Comp App (AT) (CH)<br>(Ins) No. 55/2023<br>Leave to file<br>IA No. 193/2023<br>For Direction<br>IA No. 194/2023<br>For Exemption<br>IA No. 195/2023 | Employees Provident<br>Fund Organisation<br>Regional Office<br>Vs<br>M/s. Classic Knits<br>India Pvt Ltd rep by<br>CA.M.Suresh Kumar,<br>RP & 4 Ors. | Mr. PK Panneer<br>Selvam | Mr. PS Suman &<br>Mr. Chandramouli<br>Prabhakar- R2 |

|    |   |   |               |              |
|----|---|---|---------------|--------------|
| 12 | Comp App (AT) (CH)<br>(Ins) No. 277/2023<br>For Stay<br>IA No. 851/2023 | Canara Bank<br>Vs<br>Mr. S. Rajendran,<br>Liquidator of M/s Cape<br>Engineers Pvt. Ltd. | Mr. ML Ganesh | Ms. Elamathi |
|----|---|---|---------------|--------------|

For Hearing

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants                          | Counsel for Respondents   |
|-------|--|---|---|---|
| 13    | Comp App (AT) (CH)<br>(Ins) No. 327/2021<br>For Condone Delay<br>IA No. 678/2021<br>For Exemption<br>IA No. 677/2021   | S.N. Plumbing Pvt Ltd<br>Vs<br>AIGL Properties Ltd  | Mr. Anirudh<br>Purusothaman                     | M/s. T.Poornam  |
| 14    | Comp App (AT) (CH)<br>(Ins) No. 5/2022<br>To dispense with<br>IA No. 12/2022<br>For Stay<br>IA No. 13/2022<br>For Condone Delay<br>IA No. 14/2022<br>For Urgent Hearing<br>IA No. 15/2022<br>For Amendment<br>IA No. 1078/2022 | The Regional Provident<br>Fund Commissioner- II<br>& Anr<br>Vs<br>Merchem Ltd   | M/s K. Ramu &<br>R.Vishnu                       | Mr. Ravi<br>Rajagopalan   |
| 15    | TA No. 126/2021<br>(Comp App (AT) No.<br>05/2021)  | Chandrasekaran<br>Ananthanarayanan<br>Vs<br>Registrar of<br>Companies, Chennai  | Mr. RL. Sinha                                   | Ms. Annu Singh  |
| 16    | TA (AT) No. 279/2021<br>(Comp App (AT)<br>No.70/2020)  | GATI Ltd<br>Vs<br>Neera and Children<br>Trust & 2 Ors   | Ms. Varsha Banerjee                             | Mr. Y.<br>Suryanarayana   |
| 17    | Comp App (AT) (CH)<br>(Ins) No. 14/2021<br>To Dispense with<br>IA No 36/2021<br>For Condone Delay<br>IA No. 37/2021<br>For Stay<br>IA No. 38/2021  | Shri SP Shanmugam<br>Shareholder &<br>Managing Director of<br>M/s Shaan<br>Technologies India Pvt.<br>Ltd.<br>Vs<br>M/s. V-Con Integrated<br>Solutions Pvt. Ltd. &<br>Anr | Mr. Derrick Sam<br>Mr. Hari<br>Radhakrishnan G. | Mr. Yashvardhan<br>Roy- R1  |
| 18    | Comp App (AT) (CH)<br>No. 61/2021<br>For Stay<br>IA No. 698/2021<br>For Exemption  | DRS Logistics Pvt. Ltd.<br>& 4 Ors<br>Vs.<br>Anjani Kumar Agarwal<br>& 10 Ors   | Mr. T.K. Bhaskar                                | Mr. Rajesh Ranjan-<br>R1-R6<br>Mr. Kushagra<br>Pandit- R7, R8 &<br>R10, R11 |

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|----|---|---|---|--|
|    | IA No. 700/2021<br>For Directions<br>IA No. 86 & 808/2023<br>For Additional docs.<br>IA No. 809/2023  | <b>WITH</b>   |   |  |
| 19 | Comp App (AT) (CH)<br>No.1/2022<br>For Direction<br>IA No.192/2022  | Anjani Kumar Agarwal<br>& 5 Ors<br>Vs<br>DRS Logistics Pvt. Ltd.<br>& 10 Ors.                     | Mr. Anant Merathia                                    | Ms. Kriti Mewar-<br>R1, R2, R7 & R11<br>Mr. T.K. Bhaskar-<br>R3<br>Mr. Kushagra<br>Pandit- R4, R5, R8<br>& R10 |
| 20 | Comp App (AT) (CH)<br>(Ins) No.10/2022<br>For Stay<br>IA No. 23/2022  | Punjab National Bank<br>& Anr<br>Vs<br>Sri Vijay Kumar Gunda<br>& Anr                             | Ms. Vinithra<br>Srinivasan<br>Mr. Varun<br>Srinivasan | Mr. NP Vijaykumar  |
| 21 | Comp App (AT) (CH)<br>(Ins) No. 101/2022<br>For Stay<br>IA No. 230/2022<br>Contempt Case No.<br>3/2022<br>To Implead<br>IA No. 1016/2022<br>For Urgent Hearing<br>IA No. 651/2023 | Er. Manmohan Singh<br>Jain & Anr<br>Vs<br>Tharuvai<br>Ramachandran<br>Ravichandran, RP &<br>Anr   | Mr. P Raj Kumar<br>Jhabakh                            | Mr. S.<br>Sathyanrayanan-<br>R1  |
| 22 | Comp App (AT) (CH)<br>(Ins) No.280/2022<br>Additional docs.<br>IA No. 598/2022<br>For Exemption<br>IA No. 597/2022  | Itakem Finichem Pvt.<br>Ltd.<br>Vs<br>Iconium Leather Works<br>Pvt. Ltd.                          | Mr. Pawan Jhabakh                                     |  |
| 23 | Comp App (AT) (CH)<br>(Ins) No.290/2022<br>For Directions<br>IA No. 609/2022<br>For Stay<br>IA No. 608/2022<br>Additional docs<br>IA No. 901/2022 &<br>147/2023                   | Dr. Gopala Krishnan<br>MS & Anr<br>Vs<br>Mr. Ravindra Beleyur &<br>Anr                            | Mr. Akshay Sharma                                     | Mr. T.<br>Ravichandran- R1<br>M/s AK Mylsamy &<br>Associates- R2   |
| 24 | Comp App (AT) (CH)<br>(Ins) No 305/2022<br>For Stay<br>IA No. 114/2023  | Arkie Atelier Design<br>India Pvt Ltd.<br>Vs<br>Nippon Life India AIF<br>Management Ltd &<br>Anr. | Mr. SM Sundaram<br>Mr. AS Sathish<br>Kumar, CS        | Mr. JR Jayant-<br>R1,R2  |

|    |  |  |                                    |  |
|----|--|--|------------------------------------|--|
| 25 | Comp App (AT) (CH)<br>(Ins) No. 210/2023<br>For Exemption<br>IA No. 698/2023<br>For Stay<br>IA No. 699/2023<br>Urgent Listing<br>IA No. 700/2023 | Attluru Sreenivasulu<br>Reddy<br>Vs<br>A.S. Met Corp Pvt. Ltd.<br>& Anr. | Mr. Bharadwaja<br>Rama Subramaniam | Mr. Sriram<br>Venkatavaradan-<br>R1<br>Mr. Manjeet Buch-<br>IRP/R2 |
|----|--|--|------------------------------------|--|

**Copy to:**

**By the order of Hon'ble Member (J)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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